

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM : NAGALAND : MIZORAM AND ARUNACHAL PRADESH)

**NOTIFICATION**

Dated- Guwahati, the 25<sup>th</sup> April, 2016

No.HC.VII/45/2016/ 1555 /A.### The Gauhati High Court has been pleased to nominate the following Judicial Officers from the State of Assam to attend the **State Level Conclave on "The Juvenile Justice (Care & Protection of Children) Act, 2015"** with special focus on Children in Conflict with the Law, on **07.05.2016 & 08.05.2016**, at the Assam Administrative Staff College, Khanapara, Guwahati :

ASSAM		
Sl. No.	Name	Designation
1.	Sri Ajit Borthakur	District and Sessions Judge, Kamrup (M), Guwahati
2.	Sri Kamalendu Choudhury	District & Sessions Judge, Cachar, Silchar
3.	Smt. Selina Begum	District & Sessions Judge, Nalbari
4.	Sri Parthiv Jyoti Saikia	District & Sessions Judge, Sonitpur
5.	Sri Robin Phukan	District & Sessions Judge, Golaghat
6.	Sri Bidyut Kumar Sen	District and Sessions Judge, Udalguri
7.	Sri Samarjit Dey	District and Sessions Judge, Hailakandi
8.	Sri Imtiaz Ali	District & Sessions Judge, Lakhimpur
9.	Sri Rajib Goswami	District & Sessions Judge, Dhubri
10.	Sri Mahmud Ahmed	District and Sessions Judge, Morigaon
11.	Smt. Malashri Nandi	District & Sessions Judge, Tinsukia
12.	Sri Pranjal Das	District and Sessions Judge, Kamrup, Amingaon
13.	Sri Sanjeev Kr. Sharma	District & Sessions Judge, Dibrugarh
14.	Sri Gautam Baruah	District and Sessions Judge, Darrang, Mangaldoi
15.	Smt. Chaya Rani Goswami	District & Sessions Judge, Barpeta
16.	Smt. Hema Devi Bhuyan	District and Sessions Judge, Nagaon
17.	Sri Vinod Kr. Chandak	District & Sessions Judge, Jorhat
18.	Smt. Susmita Phukan Khound	District & Sessions Judge, Karimganj
19.	Sri Satyajit Khound	District and Sessions Judge, Sivasagar
20.	Sri Pratim Kr. Bora	District & Sessions Judge, Kokrajhar
21.	Sri Prasanta Buragohain	District & Sessions Judge, Goalpara
22.	Smt. Indira Barman	District & Sessions Judge, Bongaigaon
23.	Smt. Rita Kar	District and Sessions Judge, Chirang
24.	Sri Joydev Koch	Chief Judicial Magistrate, Hailakandi
25.	Smt. Alhaz Sabeena Mazumder	Sub Divisional Judicial Magistrate, Lakhimpur
26.	Sri Narayan Kuri	Addl. Chief Judicial Magistrate, Dhemaji
27.	Sri Bhupen Kumar Nath	Addl. Chief Judicial Magistrate, Kamrup, Amingaon
28.	Sri Nur Jamal Haque	Addl. Chief Judicial Magistrate, Dhubri
29.	Sri Kiranlal Baishnab	Addl. Chief Judicial Magistrate, Tinsukia
30.	Smt. Shivani Handique	Sub Divisional Judicial Magistrate, Bongaigaon
31.	Smt. Sujata Dutta	Sub Divisional Judicial Magistrate, Cachar, Silchar
32.	Sri Nabajit Bhatta	Sub Divisional Judicial Magistrate, Dibrugarh
33.	Smt. Pronita Morang	Sub Divisional Judicial Magistrate, Jorhat
34.	Sri Nikunja Boro	Sub Divisional Judicial Magistrate, Chirang
35.	Smt. Chetana Khanikar	Sub-Divisional Judicial Magistrate, Sivasagar
36.	Smt. Syeda Farida Afzal Zinnat	Sub Divisional Judicial Magistrate, Nalbari
37.	Smt. Himakshi Thakuria Buragohain	Sub-Divisional Judicial Magistrate (S), Darrang, Mangaldoi
38.	Smt. Achma Rahman	Sub Divisional Judicial Magistrate, Goalpara

39.	Smt. Nilakshi Lahkar	Sub-Divisional Judicial Magistrate (S), Kokrajhar
40.	Smt. Monalisa Das	Sub-Divisional Judicial Magistrate, Morigaon
41.	Sri Rajesh Bodo	Sub-Divisional Judicial Magistrate, Udalguri
42.	Smt. Sonamoni Chanda	Sub-Divisional Judicial Magistrate (S), No. 1, Kamrup (M), Guwahati
43.	Smt. Bichitra Dutta	Sub Divisional Judicial Magistrate, Golaghat
44.	Smt. Subhadra Acharya	Sub Divisional Judicial Magistrate, Karimganj
45.	Sri Mrinal Newpane	Sub-Divisional Judicial Magistrate (S), Barpeta
46.	Sri Shariff Uddin Ahmed Pathan	Sub-Divisional Judicial Magistrate, Nagaon
47.	Smt. Jyotismita Sarma	Sub Divisional Judicial Magistrate, Sonitpur

The participants are requested to provide their travel itinerary by E-mail at the following E-mail ID: [scpsmiscellassam@gmail.com](mailto:scpsmiscellassam@gmail.com) / [assam.stateconsultant.icps@gmail.com](mailto:assam.stateconsultant.icps@gmail.com) for arranging their accommodation and conveyance positively by **2:00 P.M. of 28-04-2016**. In this regard they may contact the following persons:

Smt. Lalita Deka – 9854073926  
Smt. Neelakshi Sharma – 8811077425  
Sri D. Savio Lakra – 9085854879

The nominated Judicial Officers are to report at the venue, as per the programme schedule, which will be uploaded in the official website of the Gauhati High Court, Guwahati (at the link : 'Training Notice') in due course.

By order,  
Sd/- B.K. Chetri  
**REGISTRAR (JUDL.)**

Memo No. HC.VII/45/2016/ 1556-1616 /A, dated 25-04-2016

Copy forwarded for information and necessary action to:

1. The L.R. and Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati.
2. The Principal Accountant General (A&E), Assam, Beltola, Guwahati, for information and necessary action.

The Officers are placed on deputation for the programme on condition that (a) the Officers will be treated as on duty during the training period, (b) they will be entitled to T.A. & D.A. as admissible under the Rules.

3. The Registrar (Vig./Admn./Judl./Estt.), Gauhati High Court, Guwahati.
4. The Director, Social Welfare Department & Member Secretary (Ex-officio), State Child Protection, Assam.
5. Dr. Ved Prakash Gautam, Child Protection Specialist, UNICEF, Assam.
6. The District & Sessions Judge, Kamrup (M), Guwahati / Bongaigaon / Jorhat / Goalpara / Kokrajhar / Nalbari / Sonitpur, Tezpur / Dhemaji / Cachar, Silchar / Lakhimpur, North Lakhimpur / Golaghat / Dhubri / Dibrugarh / Barpeta / Karimganj / Tinsukia / Nagaon / Udalguri / Morigaon / Darrang, Mangaldoi / Kamrup, Amingaon / Hailakandi / Sivasagar / Chirang, Kajalgaon. ***He / she is also requested to inform the other nominated participant(s) of his / her District accordingly.***
7. The Registrar-cum- Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
8. Sri Ajit Borthakur, District & Sessions Judge, Kamrup (M), Guwahati.
9. Sri Kamalendu Choudhury, District & Sessions Judge, Cachar, Silchar.
10. Smt. Selina Begum, District & Sessions Judge, Nalbari.
11. Sri Parthiv Jyoti Saikia, District & Sessions Judge, Sonitpur.
12. Sri Robin Phukan, District & Sessions Judge, Golaghat.
13. Sri Bidyut Kumar Sen, District and Sessions Judge, Udalguri.
14. Sri Samarjit Dey, District and Sessions Judge, Hailakandi.
15. Sri Imtiyaz Ali, District & Sessions Judge, Lakhimpur.
16. Sri Rajib Goswami, District & Sessions Judge, Dhubri.

17. Sri Mahmud Ahmed, District and Sessions Judge, Morigaon.
18. Smt. Malashri Nandi, District & Sessions Judge, Tinsukia.
19. Sri Pranjal Das, District and Sessions Judge, Kamrup, Amingaon.
20. Sri Sanjeev Kr. Sharma, District & Sessions Judge, Dibrugarh.
21. Sri Gautam Baruah, District and Sessions Judge, Darrang, Mangaldoi.
22. Smt. Chaya Rani Goswami, District & Sessions Judge, Barpeta.
23. Smt. Hema Devi Bhuyan, District and Sessions Judge, Nagaon.
24. Sri Vinod Kr. Chandak, District & Sessions Judge, Jorhat.
25. Smt. Susmita Phukan Khound, District & Sessions Judge, Karimganj.
26. Sri Satyajit Khound, District and Sessions Judge, Sivasagar.
27. Sri Pratim Kr. Bora, District & Sessions Judge, Kokrajhar.
28. Sri Prasanta Buragohain, District & Sessions Judge, Goalpara.
29. Smt. Indira Barman, District & Sessions Judge, Bongaigaon.
30. Smt. Rita Kar, District and Sessions Judge, Chirang.
31. The Joint Registrar (PM&P/ Judl.), Gauhati High Court, Guwahati.
32. The Joint Director, Judicial Academy, Assam/OSD, Gauhati High Court, Guwahati.
33. Sri Joydev Koch, Chief Judicial Magistrate, Hailakandi.
34. Smt. Alhaz Sabeena Mazumder, Sub Divisional Judicial Magistrate, Lakhimpur.
35. Sri Narayan Kuri, Addl. Chief Judicial Magistrate, Dhemaji.
36. Sri Bhupen Kumar Nath, Addl. Chief Judicial Magistrate, Kamrup, Amingaon.
37. Sri Nur Jamal Haque, Addl. Chief Judicial Magistrate, Dhubri.
38. Sri Kiranlal Baishnab, Addl. Chief Judicial Magistrate, Tinsukia.
39. Smt. Shivani Handique, Sub Divisional Judicial Magistrate, Bongaigaon.
40. Smt. Sujata Dutta, Sub Divisional Judicial Magistrate, Cachar, Silchar.
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53. Smt. Subhadra Acharya, Sub Divisional Judicial Magistrate, Karimganj.
54. Sri Mrinal Newpane, Sub-Divisional Judicial Magistrate (S), Barpeta.
55. Sri Shariff Uddin Ahmed Pathan, Sub-Divisional Judicial Magistrate, Nagaon.
56. Smt. Jyotismita Sarma, Sub Divisional Judicial Magistrate, Sonitpur.
57. **The Systems Analyst, Gauhati High Court, Guwahati. He is directed to upload this Notification in the official web site of Gauhati High Court immediately.**
58. The Private Secretary to Hon'ble Mr. Justice T. Vaiphei, Judge In-charge, Administrative Department, Gauhati High Court, Guwahati.
59. The Private Secretary to Hon'ble Mr. Justice Hrishikesh Roy, Judge In-charge, Training, Gauhati High Court, Guwahati.
60. The Private Secretary to Hon'ble Mr./Mrs. (Dr.)/Mrs. Justice \_\_\_\_\_, Gauhati High Court, Guwahati.
61. The CA to Registrar General, Gauhati High Court, Guwahati.

(THE LIST OF OFFICERS HEREINABOVE IS NOT NECESSARILY IN ORDER OF SENIORITY)

  
**REGISTRAR (JUDL.)**